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The Chairman of the Security Council Committee established pursuant to resolution 1988 (2011) presents his compliments to the Permanent Representatives and Observers to the United Nations and wishes to convey the following:

On 4 October 2011, the Committee approved the addition of the three entries specified below to the Committee's List (the 1988 Sanctions List) of individuals and entities subject to the assets freeze, travel ban and arms embargo set out in paragraph 1 of Security Council resolution 1988 (2011):

## A. Individuals associated with the Taliban

**TI.M.153.11. Name:** 1: FAIZULLAH 2: NOORZAI 3: AKHTAR MOHAMMED 4: MIRA KHAN

**Name (original script):** فیض الله نورزی اختر محمد میرا خان

**Title:** Haji **Designation:** na **DOB:** a) 1966 b) 1961 c) Between 1968 and 1970 **POB:** a) Lowy Kariz, Spin Boldak District, Kandahar Province, Afghanistan b) Kadanay, Spin Boldak District, Kandahar Province, Afghanistan **Good quality a.k.a.:** a) حاجی فیض الله خان نورزی (Hajji Faizullah Khan Noorzai; Haji Faizuulah Khan Norezai; Haji Faizullah Khan; Haji Fiazullah Khan) b) Haji Faizullah Khan Noori c) Haji Faizullah Noor **Low quality a.k.a.:** a) Haji Pazullah Noorzai b) Haji Mullah Faizullah **Nationality:** Afghan **Passport no.:** na **National identification no.:** na **Address:** Boghra Road, Miralzei Village, Chaman, Baluchistan Province, Pakistan **Listed on:** 4 Oct. 2011 **Other information:** Prominent Taliban financier. As of mid-2009, supplied weapons, ammunition, explosives and medical equipment to Taliban fighters; and raised funds for the Taliban, and provided training to them, in the Afghanistan/Pakistan border region. Has previously organized and funded Taliban operations in Kandahar Province, Afghanistan. As of 2010, travelled to and owned businesses in Dubai, United Arab Emirates, and Japan. Belongs to Nurzai tribe, Miralzai sub-tribe. Brother of Malik Noorzai (TI.N.154.11.). Father's name is Akhtar Mohammed (a.k.a.: Haji Mira Khan).

**TI.N.154.11. Name:** 1: MALIK 2: NOORZAI 3: na 4: na

**Name (original script):** مالك نورزی

**Title:** Haji **Designation:** na **DOB:** a) 1957 b) 1960 **POB:** na **Good quality a.k.a.:** حاجی مالك نورزی (Hajji Malik Noorzai; Hajji Malak Noorzai; Hajji Malek Noorzai) **Low quality a.k.a.:** a) Haji Maluk b) Haji Aminullah **Nationality:** Afghan **Passport no.:** na **National identification no.:** na **Address:** na **Listed on:** 4 Oct. 2011 **Other information:** Taliban financier. Owns businesses in Japan and frequently travels to Dubai, United Arab Emirates, and Japan. As of 2009, facilitated Taliban activities, including through recruitment and the provision of logistical support. Believed to be in the Afghanistan/Pakistan border area. Belongs to Nurzai tribe. Brother of Faizullah Noorzai Akhtar Mohammed Mira Khan (TI.M.153.11.).

**TI.A.155.11. Name:** 1: ABDUL AZIZ 2: ABBASIN 3: na 4: na

**Name (original script):** عبد العزيز عباسين

**Title:** na **Designation:** na **DOB:** 1969 **POB:** Sheykhan Village, Pirkowti Area, Orgun District, Paktika Province, Afghanistan **Good quality a.k.a.:** Abdul Aziz Mahsud **Low quality a.k.a.:** na **Nationality:** na **Passport no.:** na **National identification no.:** na **Address:** na **Listed on:** 4 Oct. 2011 **Other information:** Key commander in the Haqqani Network under Sirajuddin Jallaloudine Haqqani (TI.H.144.07.). Taliban Shadow Governor of Orgun District, Paktika Province, Afghanistan as of early 2010. Operated a training camp for non-Afghan fighters in Paktika Province. Has been involved in the transport of weapons to Afghanistan.

In accordance with paragraph 13 of resolution 1988 (2011), the Committee has made accessible on its website narrative summaries of reasons for listing of the above names, at the following URL: <http://www.un.org/sc/committees/1988/narrative.shtml> Copies of these narrative summary of reasons for listing are attached to this note verbale.

The Committee's List is updated regularly on the basis of relevant information provided by Member States and international and regional organizations. To obtain a fully updated version of the list of individuals and entities subject to the sanctions measures, Member States are encouraged to consult, on a regular basis, the Committee's website at the following URL: <http://www.un.org/sc/committees/1988/list.shtml>. The 1988 List is available in HTML, PDF and XML format.

This is the fifth update of the List in 2011.

4 October 2011



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### NARRATIVE SUMMARIES OF REASONS FOR LISTING

#### **TI.M.153.11. FAIZULLAH NOORZAI AKHTAR MOHAMMED MIRA KHAN**

Faizullah Noorzai Akhtar Mohammed Mira Khan was listed on **4 October 2011** pursuant to paragraph 3 of resolution 1988 (2011) for “participating in the financing, planning, facilitating, preparing, or perpetrating of acts or activities by, in conjunction with, under the name of, on behalf of, or in support of those designated and other individuals, groups, undertakings and entities associated with the Taliban in constituting a threat to the peace, stability and security of Afghanistan”.

#### *Additional information:*

Faizullah Noorzai Akhtar Mohammed Mira Khan has served as a prominent Taliban financier with whom senior Taliban leaders invested funds. He has collected over \$100,000 for the Taliban from donors in the Gulf and in 2009 gave a portion of his own money. He also financially supported a Taliban commander in Kandahar Province and has provided funding to assist with training Taliban and Al-Qaida (QE.A.4.01) fighters who were to conduct attacks against Coalition and Afghan military forces. As of mid-2005, Faizullah organized and funded Taliban operations in Kandahar Province, Afghanistan.

In addition to his financial support, Faizullah has otherwise facilitated Taliban training and operations. As of mid-2009, Faizullah supplied weapons, ammunition, explosives, and medical equipment to Taliban fighters from southern Afghanistan. In mid-2008, Faizullah was responsible for housing Taliban suicide bombers and moving them from Pakistan into Afghanistan. Faizullah has also provided anti-aircraft missiles to the Taliban, helped move Taliban fighters around Helmand Province, Afghanistan, facilitated Taliban suicide bombing operations, and given radios and vehicles to Taliban members in Pakistan.

As of mid-2009, Faizullah operated a madrassa (religious school) in the Afghanistan/Pakistan border region, where tens of thousands of dollars were raised for the Taliban. Faizullah's madrassa grounds were used to provide training to Taliban fighters in the construction and use of improvised explosive devices (IEDs). As of late 2007, Faizullah's madrassa was used to train Al-Qaida fighters who were later sent to Kandahar Province, Afghanistan.

In 2010, Faizullah maintained offices and possibly owned properties, including hotels, in Dubai, the United Arab Emirates. Faizullah regularly travelled to Dubai and Japan with his brother, Malik Noorzai (TI.N.154.11.), to import cars, auto parts, and clothing. As of early 2006, Faizullah owned businesses in Dubai and Japan.

#### *Related listed individuals and entities:*

Al-Qaida (QE.A.4.01), listed on 6 October 2001

Malik Noorzai (TI.N.154.11), listed on 4 October 2011



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### NARRATIVE SUMMARIES OF REASONS FOR LISTING

#### **TI.N.154.11. MALIK NOORZAI**

Malik Noorzai was listed on **4 October 2011** pursuant to paragraph 3 of resolution 1988 (2011) for “participating in the financing, planning, facilitating, preparing, or perpetrating of acts or activities by, in conjunction with, under the name of, on behalf of, or in support of those designated and other individuals, groups, undertakings and entities associated with the Taliban in constituting a threat to the peace, stability and security of Afghanistan”.

#### *Additional information:*

Malik Noorzai is a Pakistan-based businessman who has provided financial support to the Taliban. Malik and his brother, Faizullah Noorzai Akhtar Mohammed Mira Khan (TI.M.153.11.), have invested millions of dollars in various businesses for the Taliban. In late 2008, Taliban representatives approached Malik as a businessman with whom to invest Taliban funds. Since at least 2005, Malik has also personally contributed tens of thousands of dollars and distributed hundreds of thousands of dollars to the Taliban, some of which was collected from donors in the Gulf region and Pakistan and some of which was Malik's own money. Malik also handled a hawala account in Pakistan that received tens of thousands of dollars transferred from the Gulf every few months to support Taliban activities.

Malik has also facilitated Taliban activities. As of 2009, Malik had served for 16 years as the chief caretaker of a madrassa (religious school) in the Afghanistan/Pakistan border region, that was used by the Taliban to indoctrinate and train recruits. Among other things, Malik delivered the funds that supported the madrassa. Malik, along with his brother, has also played a role in storing vehicles to be used in Taliban suicide bombing operations and has helped move Taliban fighters around Helmand Province, Afghanistan.

Malik owns businesses in Japan and frequently visits Dubai and Japan for business. As early as 2005, Malik owned a vehicle import business in Afghanistan that imported vehicles from Dubai and Japan. He has imported cars, auto parts, and clothing from Dubai and Japan for his businesses, in which two Taliban commanders have invested. In mid-2010, Malik and his brother secured the release of hundreds of cargo containers, reportedly worth millions of dollars, which Pakistani authorities seized earlier that year because they believed the recipients had a connection to terrorism.

#### *Related listed individuals and entities:*

Faizullah Noorzai Akhtar Mohammed Mira Khan (TI.M.153.11.), listed on 4 October 2011



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### NARRATIVE SUMMARIES OF REASONS FOR LISTING

#### **TI.A.155.11. ABDUL AZIZ ABBASIN**

Abdul Aziz Abbasin was listed on **4 October 2011** pursuant to paragraph 3 of resolution 1988 (2011) for “participating in the financing, planning, facilitating, preparing, or perpetrating of acts or activities by, in conjunction with, under the name of, on behalf of, or in support of those designated and other individuals, groups, undertakings and entities associated with the Taliban in constituting a threat to the peace, stability and security of Afghanistan”.

#### *Additional information:*

Abdul Aziz Abbasin is a key commander in the Haqqani Network, a Taliban-affiliated group of militants that operates from Eastern Afghanistan and North Waziristan Agency in the Federally Administered Tribal Areas of Pakistan. As of early 2010, Abbasin received orders from Sirajuddin Haqqani (TI.H.144.07) and was appointed by him to serve as the Taliban shadow governor of Orgun District, Paktika Province, Afghanistan. Abbasin commands a group of Taliban fighters and has assisted in running a training camp for foreign fighters based in Paktika Province. Abbasin has also been involved in ambushing vehicles supplying Afghan government forces and the transport of weapons to Afghanistan.

#### *Related listed individuals and entities:*

Sirajuddin Jallaloudine Haqqani (TI.H.144.07), listed on 13 September 2007